

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

05/04/2019

O.A./260/343/2016

Y POLAYYA  
-V/S-  
D/O POST

ITEM NO:14

FOR APPLICANTS(S) Adv. : Mr. C.P. Sahani

FOR RESPONDENTS(S) Adv.: Mr. A.K. Mohapatra

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and respondents. Applicant's counsel submitted that the applicant has already got the relief and the amount recovered has been given back to the applicant. Respondents' counsel submitted that the prayer of the applicant not been accepted. However, he has been given the benefit as per the exiting rules.</p> <p>In view of the above submissions, the O.A. is disposed of being infructuous.</p> <p>Copy of the order to Ld. Counsels for both the sides.</p> <p style="text-align: right;">( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>